

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s).
9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

WITH

SLP(Crl) No. 9275-9276/2015 (II)

Date : 11-05-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Vineet Kumar Singh, Adv.

Mr. Saurabh Mishra, Adv.

Mr. Abhay Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl) No. 9275-9276/2015

Complete category matter.

SLP(Crl.) No.9330-9333/2015

Despite last opportunity, fresh address of respondent No.2 in SLP(Crl.) No.9331 and 9332/2015 has not been furnished.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA
Registrar
11.5.2018

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